

12:35 hrs.

**CORRECTION OF ANSWER TO
S. Q. NO. 693 RE. BOKARO
STEEL PLANT**

**THE MINISTER OF STEEL, MINES
AND METALS (DR. CHANNA REDDY):**
I beg to make a statement—

MR. SPEAKER : He may lay it on the Table.

DR. CHANNA REDDY : I beg to lay on the Table a statement correcting the answer given on the 15th December, 1967 to a supplementary by Shri S. S. Kothari on Starred Question No. 693 regarding construction work of Bokaro Steel Plant.

STATEMENT

SHRI KOTHARI asked the following question:—

"Will the Minister kindly tell how much expenditure has so far been incurred on Bokaro Steel Plant, how much of that has been spent on township and how many employees are there now in Bokaro Steel Plant."

In reply to the above I stated as under:—

"No township work has started in the Steel Plant. As such no expenditure has so far been incurred on that. If township means to erect structures, then that has not yet started. Work on levelling has been completed. Total expenditure so far has been Rs. 30 crores on that. Orders have been placed."

On looking into the papers I found that was the previous position and now subsequently about Rs. 58.30 crores have been spent upto the end of October, 1967 on Bokaro Steel Project. Rs. 6.3 crores is the expenditure on site levelling and on township Rs. 6.67 crores has been spent. 1772 permanent houses have been built in Bokaro City, and 2,520 houses are under construction. There are about 2000 employees in Bokaro Steel Project.

MR. SPEAKER : Then there is a statement under Direction 115.

Mr. Madhu Limaye—he is not here.

12:35½ hrs.

**CONSTITUTION (AMENDMENT) BILL
APPOINTMENT OF MEMBER TO JOINT
COMMITTEE**

SHRI KHADILKAR : I beg to move :

"That Chaudhuri Randhir Singh be appointed to the Joint Committee on the

Bill further to amend the Constitution of India *vice* Shri K. Hanumanthaiya resigned."

MR. SPEAKER : The question is :

"That Chaudhuri Randhir Singh be appointed to the Joint Committee on the Bill further to amend the constitution of India *vice* Shri K. Hanumanthaiya resigned."

The motion was adopted.

12:36 hrs.

**MOTION RE: INTERNATIONAL
SITUATION**

MR. SPEAKER : Five hours have been allotted for this debate. Today we can continue up to 3.30. May I know when the Prime Minister would like to reply to the debate ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : My difficulty is, as you know, I am not in Delhi tomorrow.

SHRI M. R. MASANI (Rajkot) : Let somebody else reply to the debate. There is collective responsibility.

श्री मोलहू प्रसाद (बांसगांव) : प्रधान मन्त्री का इस तरह से यहां न रहना और निकल जाना उचित न होगा।

श्री कंबर लाल गुप्त (दिल्ली सदर) : यह बहुत सीरियस चीज है। प्रधान मन्त्री को यहां पर मौजूद रहना चाहिए और इस का जवाब भी प्रधान मन्त्री को ही देना चाहिए। अब इतने साल के बाद तो यह फौरन एफेयर्स पर डिबेट हाउस में आया है और वह मौके से भाग जाना चाहती है तो यह ठीक बात नहीं है। उन को यहां मौजूद रहना चाहिए, भागना नहीं चाहिए और बहस का जवाब देना चाहिए।

MR. SPEAKER : Everybody is agreed on that.

श्रीमती इन्दिरा गांधी : मैं भागना हरगिज नहीं चाहती हूँ लेकिन लाचारी है जैसा कि सदन के हर एक सदस्य को मालूम भी होगा